

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. MA 3159/2019 IA 493/2020- 43&45 IA 2382/2020- 60(5)
IA 194/2022- 60(5) Company Appeal/1/2022- U/s 42
IA 1945/2022- Rule 11 In C.P. (IB)-190(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

NAME OF THE PARTIES: Dy. Commissioner of Income Tax
V/s.
Shrenuj & Co Ltd
IA 1945/2022 Mr. Brijendra Kumar
Mishra

IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

APPEARANCE :

FOR APPLICANT IN IA/2382/2020	: Adv. M. S. Bhardwaj
FOR APPLICANT IN MA 3159/ 2019	: Ms. Trisha Sarkar
FOR APPLICANT IN IA 3044/2022, IA 850/2022	
AND IA 871 OF 2022	: Adv. Rubina Khan
FOR LIQUIDATOR	: Adv. Yahya Batatawala

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016 & Rule
11 of NCLT, 2016**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **20.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

30.11.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)